

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Appeal/1(AHM)2021

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2021**

Name of the Company:

Manoj Laljibhai Baldha
V/s
Akshar Spintex & Ors

Section:

59 of Co.Act,2013

ORDER

Learned PCS Mr. Niraj Trivedi appeared for Petitioner.

Learned Counsel Mr. Jaimin Dave appeared for Respondent no.6.

Learned Counsel Mr. Arjun Sheth appeared for Respondent no.1 to 5.

Learned Counsel for Respondent no.1 to 5 undertake to file reply. It is to be filed within two weeks by giving copy to the other side and other side may file rejoinder within 7 days.

Matter to appear for further consideration on 19.04.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 10th day of March, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)